

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 36(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 8.09.2016

NAME OF THE COMPANY: M/s. Rishi Infratech Pvt Ltd. & Ors.
Vs.
M/s. Mahamaya Exports Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

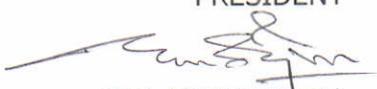
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Ashish Aggarwal	Advocate	for petitioner	
2	Amit Kumar	Adv.	for R-1, 2, 3 85	
3	Saurabh Kalia	Adv	R-4	Harshit Ag
4	Harshit Aggarwal			

Order

Ld. Counsel for Respondents No. 2, 3 & 5 and Ld. Counsel for Respondent No. 4 undertake to file reply within two weeks with a copy in advance to the counsel for petitioner, in the main petition as well as in the application for amendment (CA 25/PB/2016). The petitioner may file rejoinder to the replies filed by the respondents within two weeks thereafter with a copy in advance to the counsel opposite.

List for arguments on 17.10.2016


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)